



INTELLECTUAL
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बौद्धिक सम्पदा भारत
एकस्व / अभिकल्प /
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सत्यमेव जयते

भारत सरकार / Government of India
कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह
Office of The Controller General
Patents, Designs & Trade Marks
Boudhik Sampada Bhavan, First Floor,
S. M. Road, Antop Hill,
Mumbai-400037, India.

दूरभाष (Tel):

022-24132735

फैक्स (Fax):

022-24123322

ई-मेल (Email):

cgoffice-mh@nic.in

वेबसाइट (website):

www.ipindia.nic.in

No: CG/Office Order/2016/ 102

Date: 12.01.2016

OFFICE ORDER

The following internal transfers in Patent Office, Mumbai are being made with immediate effect until further orders:

1. Dr. Suhas R. Kulkarni, Assistant Controller of Patents & Designs will function as incharge of GPM and in Group - 1.
2. Shri Santosh K. Mehtry, Assistant Controller of Patents & Designs besides work assigned of incharge of RECS will also function in Group - 3.
3. Dr. Suman Verma, Examiner of Patents & Designs is relieved from the duty assigned in RECS.
4. Shri Rajesh Patel, Examiner of Patents & Designs will work daily in the forenoon in Group - 1 for the normal work of examination related to patent applications and in the afternoon in RECS.
5. Shri Md. Jawed Iqbal, Examiner of Patents & Designs is relieved from the duty assigned in RMID.
6. Shri Rajeev Kumar, Examiner of Patents & Designs will work daily in the forenoon in Group - 3 for the normal work of examination related to patent applications and in the afternoon in RMID.

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above Officers.
2. Shri N. K. Mohanty, Head of Office, Deputy Controller of Patents & Designs, Patent Office, Mumbai.
3. Office Order file.



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No: CG/F/1/9/2016/ 31

Dated: 02.06.2016

OFFICE ORDER

Upon consideration of representation dated 01.06.2016 submitted by Shri Aakash Gangwar, Examiner of Patents & Designs, Patent Office, Chennai, Shri Aakash Gangwar is transferred from Patent Office, Chennai to Patent Office, Delhi on his own request with immediate effect. He should report to Head of Office, Patent Office, Delhi.

Om Prakash Gupta
(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri Aakash Gangwar, Examiner of Patents & Designs, Patent Office, Chennai.
2. Heads of Office, Patent Office, Chennai, Kolkata, Mumbai & Delhi.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file

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No: CG/E/1/9/2016/287

Dated: 29.07.2016

OFFICE ORDER

Upon consideration of representations following Examiner of Patents & Designs are transferred on medical ground on their own request with immediate effect:

No	Name of examiners	Present posting	New place of posting
1	Shri Sumit Kumar	Patent Office, Kolkata	Patent Office, Delhi
2	Shri Sanjeev Kumar	Patent Office, Chennai	Patent Office, Delhi
3	Shri Deepak Suhag	Patent Office, Chennai	Patent Office, Delhi

They should report to Head of Office, Patent Office, Delhi. On transfer, the examiners will function in their respective groups at new place of posting.

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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022-24123322

(Email): ✉ cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2016 / 231

Date: 31.08.2016

OFFICE ORDER

On consideration of request of Smt. K. Rajeswari, Upper Division Clerk, Patent Office Chennai, she is hereby transferred to Patent Office, New Delhi, in the same capacity. Her transfer is in on own request.

OK Gupta
31/08/16
(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Smt. K. Rajeswari, UDC, Patent Office, Chennai.
2. The Head of Office, Patent Office, Chennai.
3. The Head of Office, Patent Office, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
5. Office order file.



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022-24123322

(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2016/231

Date: 31.08.2016

OFFICE ORDER

On consideration of request of Smt. K. Rajeswari, Upper Division Clerk, Patent Office, Chennai, she is hereby transferred to Patent Office, New Delhi, in the same capacity. Her transfer is in on own request.

OK Gupta
31/08/16
(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Smt. K. Rajeswari, UDC, Patent Office, Chennai.
2. The Head of Office, Patent Office, Chennai.
3. The Head of Office, Patent Office, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
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No: CG/F/1/9/2016/176

Dated: 22.12.2016

OFFICE ORDER

Upon consideration of representation dated 17.12.2016 submitted by Shri Shubham Tyagi, Examiner of Patents & Designs, Patent Office, Mumbai, Shri Shubham Tyagi is transferred from Patent Office, Mumbai to Patent Office, Delhi on his own request with immediate effect. He should report to Head of Office, Patent Office, Delhi.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri Shubham Tyagi, Examiner of Patents & Designs, Patent Office, Mumbai.
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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(Email): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No.CG/F/14(3)(1)/2017/132

02-05-2017.

OFFICE ORDER

In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Power Rules 1978, Shri M. V. Bhatkar, Assistant Administrative Officer, Patent Office, Mumbai has been declared as Drawing and Disbursing Officer in respect of Patent Office, Mumbai with immediate effect until further orders. Shri M. V. Bhatkar, is authorized to exercise all the powers of Drawing and Disbursing Officer in respect of the Patent Office, Mumbai.

Om Prakash Gupta
(Om Prakash Gupta) 2/5/17

Controller General of Patents,
Designs and Trade Marks.

To
Shri M. V. Bhatkar
Assistant Administrative Officer,
Patent Office,
Mumbai

Copy to :

1. All Head of Offices of Patent Office, Mumbai, Kolkata, Chennai and Delhi
2. The Accounts Officer, PAO, PDTM, Mumbai.
3. Office Order file
4. Guard file



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No: CG/Office Order/2017/ 2 38

Date: 18.05.2017

OFFICE ORDER

In partial modification of Office Order No. CG/Office Order/2013/43 dated 09.09.2013, Smt. Kasthuri Mohan, Assistant Controller of Patents & Designs, Patent Office, Chennai is appointed as Assistant Liaison Officer in respect of Intellectual Property Office, Chennai with immediate effect.

To
Smt. Kasthuri Mohan,
Assistant Controller of Patents & Designs,
Patent Office, Chennai

Copy to:

All Heads of Office,
Patents & Designs, Trademarks, Geographical Indications and Patent Information
System/Rajiv Gandhi National Institute of Intellectual Property Management Office

Om Prakash Gupta
(Om Prakash Gupta) 18/5/17
Controller General of Patents,
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No. CG/F/(Ex.)(P)/NK/2017/ 118

Dated: 25.10.2017


To
The Head of Office,
Patent Office, Delhi

Subject : Application of Shri Naitik Kumar, Examiner of Patents & Designs for temporary posting at Patent Office, Kolkata – regarding.

Sir,

I am directed to refer to the application of Shri Naitik Kumar, Examiner of Patents & Designs dated 05.09.2017 wherein he has further requested to function from Patent Office, Kolkata for a period of another six months in view of medical emergency situation of his father who is temporarily staying at Kolkata for treatment. Earlier he was allowed to function temporarily from Patent Office Kolkata for a period of three months under same situation which was conveyed vide letter No. CG/F/(Ex.)(P)/NK/2017/232 dated 25.04.2017. In this regard I am to convey approval of the Controller General of Patents, Designs & Trademarks for the same. As the temporary posting is on his own request no TA/DA shall be paid to him.

Yours faithfully,


25/10/17

(Dr. B. K. Singh)

Dy. Controller of Patents & Designs
O/o CGPDTM

Copy to:

1. Shri Naitik Kumar, Examiner of Patents & Designs, Patent Office, Delhi
2. The Head of Office, Patent Office, Kolkata



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cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2017/229

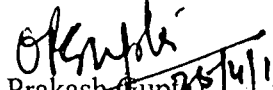
Dated: 25.04.2017

OFFICE ORDER

Upon consideration of representations following Examiner of Patents & Designs are transferred on their own request with effect from 01.05.2017:

No	Name of examiners	Present posting	New place of posting
1	Shri Janardhana Kotni	Patent Office, Delhi	Patent Office, Chennai
2	Shri Gurvinder Singh	Patent Office, Kolkata	Patent Office, Delhi
3	Shri Deepak Lodwal	Patent Office, Kolkata	Patent Office, Delhi
4	Shri Samarpit Dixit	Patent Office, Chennai	Patent Office, Mumbai

They should report to respective Head of Office of Patent Office. On transfer, the examiners will function in their respective groups at new place of posting.


(Om Prakash Gupta)
General of Patents,
& Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and N.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Design,
Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file

Patent

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www.ipindia.nic.in

संख्या:

No: CG/F/(Ex)(P)/NK/2017/232

दिनांक

Date: 25.04.2017

To

The Head of Office
Patent Office, Delhi.

Subject: Application of Shri Naitik Kumar, Examiner of Patents & Designs for temporary posting at Patent Office, Kolkata – regarding

Sir,

I am directed to refer to application of Shri Naitik Kumar, Examiner of Patents & Designs dated 29.03.2017 wherein he has requested to function from Patent Office, Kolkata for a period of three months in view of medical emergency situation of his father who is temporarily staying at Kolkata for treatment. In this regard I am to convey approval of the Controller General of Patents, Designs & Trade Marks for the same. As the temporary posting is on his own request no TA/DA shall be paid to him. .

Yours faithfully,

RLG
25/04/2017

(Dr. B. K. Singh)

Deputy Controller of Patents & Designs
O/o CGPDTM, Mumbai

Copy to:

1. Shri Naitik Kumar, Examiner of Patents & Designs, Patent Office, Delhi
2. The Head of Office, Patent Office, Kolkata
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi



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वेबसाईट (website):

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No: CG/F/1/9/2017/ 236

Dated: 26.04.2017

OFFICE ORDER

Following Officers are transferred in public interest at new place of posting as given below with effect from 01.05.2017:

No	Name of examiners	Present posting	New place of posting
1	Shri Pradeep Kumar	Patent Office, Delhi	Patent Office, Kolkata
2	Shri Dilip Dandotiya	Patent Office, Delhi	Patent Office, Kolkata
3	Shri Chandeshvar Singh Paikra	Patent Office, Delhi	Patent Office, Kolkata

They should report to the Head of Office, Patent Office, Kolkata. On transfer, the examiners will function in their respective groups at new place of posting.

Om Prakash Gupta
26/4/17
(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2018/156

Date: 10.04.2018

OFFICE ORDER

On consideration of request of Shri Saket Kumar, Data Entry Operator, Patent Office, Mumbai he is hereby transferred along with the post to Patent Office, Kolkata, in the same capacity. His transfer is on his own request.


(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Saket Kumar, Data Entry Operator, Patent Office , Mumbai
2. The Head of Office, Patent Office, Mumbai
3. The Head of Office, Patent Office, Kolkata.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
5. Office order file.



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No: CG/F/1/9/2018/ 168

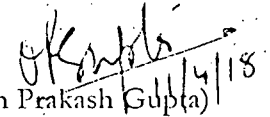
Dated: 11.04.2018

OFFICE ORDER

Upon consideration of representations, following Officers are transferred on family ground/medical ground on their own request with immediate effect:

No	Name of Examiners	Present posting	New place of posting
1	Shri Vikash Sharma	Patent Office, Mumbai	Patent Office, Delhi
2	Shri Vishal Shukla	Patent Office, Mumbai	Patent Office, Delhi
3	Shri Niranjan Kumar	Patent Office, Mumbai	Patent Office, Kolkata
4	Shri Saurabh Katiyar	Patent Office, Chennai	Patent Office, Delhi
5	Shri Manoj Kumar	Patent Office, Chennai	Patent Office, Delhi
6	Shri Amit Kumar	Patent Office, Chennai	Patent Office, Delhi
7	Shri Deepak Singh	Patent Office, Chennai	Patent Office, Delhi
8	Shri Shubham Ratnam	Patent Office, Chennai	Patent Office, Delhi
9	Shri Chanchal Kumar Malav.	Patent Office, Chennai	Patent Office, Delhi
10	Smt. Pooja V. Maulikar	Patent Office, Mumbai	PIS/RGNIIPM, Nagpur

They should report to Head of Office of new place of posting. On transfer, the Officers will function in their respective groups.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above Examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai and PIS/RGNIIPM, Nagpur
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



सत्यमेव जयते

भारत सरकार / Government of India
कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह
Office of The Controller General
Patents, Designs & Trade Marks
Boudhik Sampada Bhavan, First Floor,
S. M. Road, Antop Hill,
Mumbai-400037, India.

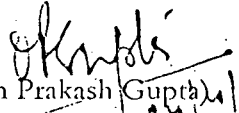
दूरभाष (Tel):
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फैक्स (Fax):
☎ 022-24123322
ई-मेल (Email):
cgoffice-mh@nic.in
वेबसाईट (website):
www.ipindia.nic.in

No: CG/Office Order/2018/326

Date: 24.04.2018

OFFICE ORDER

On transfer of Shri Vikash Sharma, Deputy Controller of Patents & Designs from Patent Office, Mumbai to Patent Office, Delhi, Shri Pankaj P. Borkar, Deputy Controller of Patents & Designs, Patent Office, Mumbai will function as Group Leader, Group - 4 (Mechanical Group) in respect of Patent Office, Mumbai with immediate effect until further order.


(Om Prakash Gupta) 24/4/18
Controller General of Patents,
Designs & Trade Marks

To

1. The Head of Office, Patent Office, Mumbai.
2. Shri Pankaj P. Borkar, Deputy Controller of Patents & Designs, Patent Office, Mumbai
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi.
4. Office Order file



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Government of India

Office of The Controller General
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022-24172288

(Email): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No.C/G/Office Order/2018/255

Dated: 31/05/2018

Office Order

Shri Hiralal Vitthal Solanki, Multi Tasking Staff, Patent Office, Mumbai who is presently working in Patent Office, Mumbai is hereby posted in Office of the Controller General of Patents, Designs and Trade Marks, Mumbai with immediate effect.


(Om Prakash Gupta) 31/5/18

Controller General of Patents, Designs and Trade Marks

To

- 1) Shri Hiralal Vitthal Solanki, Multi Tasking Staff, Patent Office, Mumbai
- 2) The Head of Office, O/o.the CGPDTM, Mumbai
- 3) Head of Office, Patent Office, Mumbai
- 4) Officer order file



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Office of The Controller General
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022-24123322

(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2018/33.

Date: 06.06.2018

OFFICE ORDER

On consideration of request of Shri Maneedev Kumar, Data Entry Operator, Patent Office, Mumbai; he is hereby transferred to Patent Office, New Delhi, in the same capacity. His transfer is on his own request.

Om Prakash Gupta
6/6/18

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Maneedev Kumar, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai
3. The Head of Office, Patent Office, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
5. Office order file.



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एकस्व / अभिकल्प /

व्यापार चिन्ह /

भौगोलिक संकेत



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भारत सरकार / Government of India

कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

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वेबसाईट (website):

www.ipindia.nic.in

No. CG/F/(AC)(P)/AA/2018/118

Dated: 15.06.2018

To
The Head of Office,
Patent Office, Delhi

Subject : Application of Shri Ankur Agarwal, Assistant Controller of Patents & Designs for temporary posting at Patent Office, Mumbai – regarding.

Sir,

I am directed to refer to the application of Shri Ankur Agarwal, Assistant Controller of Patents & Designs dated 14.06.2018 wherein he has further requested to extend his temporary posting from 16.06.2018 to 22.06.2018 at Patent Office, Mumbai in view of his father's illness who is at Mumbai for treatment, medical check-ups, follow ups etc. In this regard I am to convey approval of the Controller General of Patents, Designs & Trademarks for the same. He was approved for 5 days of posting temporarily from 11.06.2018 to 15.06.2018 at Patent Office, Mumbai vide this office letter No. CG/F/(AC)(P)/AA/2018/58 dated 08.06.2018.

As the posting is temporary and on his own request no TA/DA shall be paid to him during the extended period.

Yours faithfully,

(Dr. Amarendra Samal)

Dy. Controller of Patents & Designs

O/o CGPDTM

Copy to:

1. Shri Ankur Agarwal, Assistant Controller of Patents & Designs, Patent Office, Delhi
2. The Head of Office, Patent Office, Mumbai
3. The System Administrator/IT Team at Patent Office, Delhi.